

**Dustbin near NDMC School, Netaji Nagar, New Delhi**

‡2261. SHRI MANOJ BHATTACHARYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the open plot in front of NDMC School Netaji Nagar adjacent to block CS and D is being used as an open dustbin;

(b) whether it is also a fact that the dirt and filth spilled due to this is causing a health hazard to the residents of the said blocks;

(c) if so, whether Government propose to develop this plot as a park; if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENIVIDYASAGAR RAO): (a) Some local residents do throw their garbage on the adjacent vacant plot of land.

(b) No, Sir. The garbage is removed from this place every day.

(c) and (d) There is no proposal to develop this land into a public park in view of unsuitability of the land for this purpose and also because of the acute shortage of unfiltered water in the area.

**Setting up a national centre for calamity management**

2262. SHRI LALU PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has set up a National Centre for Calamity Management as recommended by the Eleventh Finance Commission;

(b) if so, the details thereof; and

(c) what is the organisational structure of the centre?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (c) A proposal to set up a National Centre for

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‡Original notice of the question was received in Hindi.

Calamity Management (NCCM) as recommended by the Eleventh Finance Commission is under consideration.

**Reclamation of Chambal ravines**

2263. SHRI AIMADUDDIN AHMED KHAN (DURRU):

DR. AKHILESH DAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an action plan for reclamation of Chambal ravines was undertaken and if so, when, the details thereof; the progress made therein and the expenditure incurred thereon;

(b) whether as a result gangs of dacoits operating therefrom had surrendered, if so, the details in this regard; and

(c) whether a number of inter-State dacoit gangs have lately come up in the Chambal ravines; if so, the details thereof; and the steps taken and being taken to mop up and disarm these gangs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) Yes, Sir. Details of schemes undertaken by the Government of Madhya Pradesh for reclamation of Chambal ravines, the progress made and expenditure incurred are indicated in the statement enclosed. (See below)

(b) to (c) The Madhya Pradesh Government have declared the districts of Bhind, Morena, Datia, Sheopuri and Gwalior as dacoity infested areas under the "Madhya Pradesh Dacoity and Abduction Act, 1981" and action is being taken against dacoits and their harbourers in accordance with the provisions of the this Act. Under the anti-dacoity campaign 28 dacoits had surrendered during the period 1.1.2001 to 30.6.2002. Five inter-state gangs belonging to Rajjan Gujar, Arvind *alias* Baba Jatav, Pehlwan Singh Gujar, Dhan Singh Dhimar and Nirbhay Singh Gujar are active in the Chambal Valley. Action is being taken under Sections 212 and 216 of the Indian Penal Code and relevant provisions of Madhya Pradesh Dacoity and Abduction Act, 1981 on a sustained basis.